

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 29th February, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------|--|---|---|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 14/2016(CZ) (W.P.No.18651/15) | Udda Lal Vs. State of Rajasthan & 5 Ors. | | |
| FOR HEARING | | | | |
| 2. | Original Application No. 01/2016(CZ) (M.A.No.09/16) | Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors. | Mr. Sachin Verma, Adv. | |
| 3. | Original Application No. 342/2014(CZ) (M.A.No.848/15) (M.A.No.30/16) | Upendra Prasad Pandey Vs. Union of India & Ors. | Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv. | |
| 4. | Original Application No. 16/2015(CZ) (M.A.No.295/15) (M.A.No.475/15) | Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors. | Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. | |
| 5. | Original Application No. 05/2015(CZ) | Paryavaran Avam Manav Sanrakshan Samity (MSW, Jabalpur) Vs State of M.P. & 3 ors. | Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. | |
| 6. | Original Application No. 80/2015(CZ) | Pramode Chugh Vs. State of M.P. & Ors. | Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K.Verma, Adv. | |
| FOR COMPLIANCE | | | | |
| 7. | Original Application No. 25/2014 (CZ) (M.A.No.654/15) | Babulal Banjara Vs. State of M.P. & 9 Ors. | Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. | |

| | | | | |
|----|--|---|--|--|
| | | | Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv. | |
| 8. | Original Application No. 45/2015(CZ) (M.A.No.775/15) | Vinod Singh Vs. M.P. Water Resources Department & 3 Ors. | Mr. Swapnil Gupta, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv. | |